

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.1048/2003

New Delhi, this the 28th day of April, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri V.K. Majotra, Member(A)

Sheela Rani
Sister Tutor, Lady Reading Health School
Bara Hindu Rao, Delhi .. Applicant
(Shri Dhiraj K. Sammi, Advocate)

versus

Union of India, through,

1. Secretary
Ministry of Health & Family Welfare
Nirman Bhavan, New Delhi
2. Director General of Health Services
(Nursing Section) Nirman Bhavan
New Delhi
3. Director
Central Govt. Health Scheme
East NG Section, Nirman Bhavan
New Delhi .. Respondents

ORDER(oral)

Shri Justice V.S. Aggarwal

After arguing the matter learned counsel for the applicant states that she had already represented on 9.8.2002 to the respondents to include her name in the seniority list. According to the learned counsel, the applicant had joined on the post of Public Health Nurse in the Lady Reading Health School, Delhi in 1986 but her name does not find place in the seniority list. In this regard, she has submitted the aforesaid representation.

2. Keeping in view the above said fact when the matter is under consideration, it is directed that respondent No.2 would consider the above said

As Ag

(5)

representation and pass an appropriate order within six months from the date of receipt of a copy of this order. It should be speaking order and communicated to the applicant.

3. OA is disposed of accordingly. No costs.

V.K.Majotra
(V.K. Majotra)
Member(A)

V.S.Agg
(V.S. Aggarwal)
Chairman

cc.